



बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY

Ref: IT/BI/Weather-(Micro)/08-09

19/08/2008

Shri S. Narayanan
Managing Director & CEO
Iffco-Tokio General Insurance Company Ltd
4th & 5th Floors
Iffco Tower, Plot No.3, Sector 29
Gurgaon - 122001

Dear Sir,

Sub: Weather Insurance (Micro Insurance)

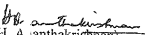
We refer to your letter dated 23rd June 2008 filing the captioned product under the File & Use procedure. The Authority has noted the contents of the product and have no comments at this stage. However your attention is drawn specifically to Regulation no.9 of IRDA (Micro-Insurance) Regulations, 2005 for compliance.

The product title in all places may be prefixed/suffixed with the words 'microinsurance'

The premium and claim figures on the existing product may be submitted to the Authority.

Thanking you,

Your truly


(H. A. Anthakrishnan) 19/8/08
Officer in Special Duty